

HIGH COURT OF JUDICATURE FOR RAJASTHAN JODHPUR

D.B. Criminal Misc III Suspension Of Sentence Application (Appeal) No. 220/2022

Asharam @ Ashumal

----Petitioner

Versus

State Of Rajasthan

----Respondent

For Petitioner(s)

Mr. Devdutt Kamat, Senior Advocate, assisted by Mr. Rajesh Inamdar and

Mr. R.S. Saluja

For Respondent(s)

Mr. R.R. Chhaparwal, P.P.

Mr. Anil Joshi, GA-cum-AAG

HON'BLE MR. JUSTICE SANDEEP MEHTA HON'BLE MR. JUSTICE VINIT KUMAR MATHUR

Order

01/04/2022

Learned Public Prosecutor prays for and is granted time to file reply to this third application for suspension of sentences.

List after two weeks, as prayed.

(VINIT KUMAR MATHUR),J

(SANDEEP MEHTA),J

14-Pramod/-